

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 1

COURT NO. : 1

27.11.2019

M.A./260/415/2019

O.A./260/439/2018

P RAMAKRISHNAN

-V/S-

D/O POST

ITEM NO:28

FOR APPLICANTS(S) Adv. : Mr. J. M. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. R. K. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by Ld. Counsel for the applicant that he does not want to press the MA No. 415/19, after compliance of the order, he has filed another OA to challenge the said order. Therefore, he does not want to press the said MA. Accordingly, MA No. 415/19 is disposed of as not pressed.</p> <p>Ld. Counsel for the respondents is present.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>